

ANNUAL REPORT OF HINDUSTAN STEEL LTD., RANCHI AND REVIEW BY GOVERNMENT THEREON

The Deputy Minister in the Ministry of Iron and Steel (Shri P. C. Sethi): I beg to lay on the Table a copy each of the following papers:—

- (1) Annual Report of the Hindustan Steel Limited, Ranchi, for the year 1964-65, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-5586/66].

Mr. Speaker: Shri Iqbal Singh.—No one? There ought to be someone to act on his behalf. No one is rising.

ANNUAL REPORT OF HINDUSTAN INSECTICIDES, LTD., NEW DELHI, REVIEW BY GOVERNMENT THEREON, AND ANNUAL REPORT OF HINDUSTAN ANTI-BIOTICS, LTD., PIMPRI AND REVIEW BY GOVERNMENT THEREON

Shri Manubhai Shah: On behalf of Shri Iqbal Singh, I beg to lay on the Table a copy each of the following papers:—

- (1) Annual Report of the Hindustan Insecticides Limited, New Delhi for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Company.
[Placed in Library. See No. LT-5587/66].
- (3) Annual Report of the Hindustan Antibiotics Limited,

Pimpri (Poona), for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

- (4) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-5588/66].

ADMINISTRATION REPORT OF TEA BOARD, COFFEE (THIRD AMENDMENT) RULES, 1965, AND AUDIT REPORT ON ACCOUNTS OF COFFEE BOARD, 1961-62

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): I beg to lay on the Table:

- (1) A copy of the Administration Report of the Tea Board for the period 1st April, 1964 to 31st March, 1965. [Placed in Library. See No. LT-5589/66].
- (2) A copy of the Coffee (Third Amendment) Rules, 1965 published in Notification No. G.S.R. 1835 in Gazette of India dated the 18th December, 1965 under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-5590/66].
- (3) A copy of the Audit Report on the Accounts of the Coffee Board for the year 1961-62. [Placed in Library. See No. LT 5591/66].

ANNUAL REPORT OF ORISSA ROAD TRANSPORT CO., LTD., BHERAMPUR, DIRECTORS' REPORT ON IT AND REVIEW BY GOVERNMENT THEREON

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): I beg to lay on the Table a copy each of the following papers:

- (1) Annual Report of the Orissa Road Transport Company Limited, Bherampur, for the year 1963-64, under sub-sec-